

**SUO MOTU PIL No. 1273 of 2014**

24. 14.10.2019

None appears for the parties.

Pursuant to the order dated 18.07.2019 and 21.8.2019, the State Government has not filed any affidavit providing necessary information.

In that view of the matter, if nothing is filed by the next date, the Principal Secretary, Govt. of Odisha in the Home Department, and the Principal Secretary, Govt. of Odisha in the Law Department will remain present in person on the date fixed.

List this matter on 18.11.2019.

A copy of this order be given to the Advocate General Office for communication.

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**( K.S. Jhaveri )**  
**Chief Justice**

AD

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**(K.R. Mohapatra)**  
**Judge**